

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4190/2021

This the 2nd day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mubeena age 27 years D/o Gh Qadir Bhat, R/o Kulhama, The Khansahab, Budgam.

.....Applicant

(Advocate:- Mr Ahmad Javid -**Not Present**)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Government Education Deopartment, Civil Secretariat Sringar/Jammu & ors.Respondents

(Advocate: _____)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 24.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 02.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil